

GOVERNMENT OF INDIA  
MINISTRY OF RURAL DEVELOPMENT  
DEPARTMENT OF RURAL DEVELOPMENT

**LOK SABHA**  
**UNSTARRED QUESTION NO. 5440**  
ANSWERED ON 05/04/2022

**BIHAR RURAL ROAD PROJECTS UNDER PMGSY**

5440. DR. ALOK KUMAR SUMAN:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government has received any proposal from the State Government of Bihar for implementation of Bihar Rural Road Projects under Pradhan Mantri Gram Sadak Yojana (PMGSY) and if so, the details thereof;
- (b) whether the Government has extended any financial support to this project in Bihar and if so, the details thereof; and
- (c) the details of the total rural roads covered in Bihar under PMGSY?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT  
(SADHVI NIRANJAN JYOTI)

a) All the works under PMGSY-I &II have been sanctioned to the State of Bihar . The State has been allocated a target road length of 6,162.50 km under PMGSY-III, out of which, 1,390.31 km road length with value of projects of Rs. 1,197.28 crore has been sanctioned to the state .The State of Bihar has submitted the project proposal of 475 roads of 4079.69 Km and 73 Long Span Bridges (LSBs) with value of project Rs. 3369.14 Crore under PMGSY-III . The same has been examined in the meeting of the Pre Empowered Committee held on 30.3.22. State will have to comply with the observations of the committee before the proposal can be considered by the Empowered Committee for recommendation to the Competent Authority for approval.

Further, the state of Bihar has also submitted the project proposals of 28 roads of 163.98 Km road length and 13 LSBs with value of project Rs. 196.93 crore under Road Connectivity Projects of Left Wing Extremism Affected Areas(RCPLWEA). The same has been examined in the Ministry in the meeting of Empowered Committee held on 8.2.22 but the State has not decided the Implementing Agency for the same. The decision regarding this is pending with the State.

b) Since inception till 30.03.2022, a sum of Rs. 23,445 crore has been released as central share of funds to the state of Bihar for the works sanctioned under all the verticals of PMGSY including RCPLWEA. In the current Financial Year, a sum of Rs. 375 crore has been released to the state of Bihar . The State has an unspent balance of Rs. 651.24 Crore as on 30.03.2022. No projects under PMGSY are affected due to lack of funds.

c) The details of works under different interventions/ verticals of PMGSY in the State of Bihar (till 30.03.2022) are as under:-

Intervention/ Vertical	Sanctioned				Completed			Balance			Expenditure (Rs. in crore)
	No. of roads	Road Length (in km)	No. of LSBs	Value of Projects (VoP) (Rs. in crore)	No. of roads	Road Length (in km)	No. of LSBs	No. of roads	Road Length * (in km)	No. of LSBs	
PMGSY-I	17,572	55,074	1215	30,962	17,164	52,222	942	408	1,007	273	26,283
PMGSY-II	345	2,456	103	1,570	278	2,304	45	67	144	58	1,405
RCPLWEA	125	1817	69	2,272	57	1,274	24	68	533	45	1,379
PMGSY-III	169	1390	39	1,197	0	0	0	169	1,390	39	0
<b>Total</b>	<b>18,211</b>	<b>60,737</b>	<b>1426</b>	<b>36,001</b>	<b>17,499</b>	<b>55,800</b>	<b>1,011</b>	<b>712</b>	<b>3074</b>	<b>415</b>	<b>29,067</b>

*\*Balance road length is less than the difference of sanctioned and completed length due to the reasons that some habitations were connected with less than the sanctioned length due to reduction in road length, change in alignment, construction of part length by other agencies, etc.*

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